

RADIUS ESTATE PROJECTS PVT. LTD. (CIN U45201MH2014PTC258381) (Formerly known as Vishwaroop Realtors Private Limited)

CORPORATE INSOLVENCY RESOLUTION PROCESS (Since 6-9-2021)

Secured financial creditors (other than financial creditors belonging to any class of creditors) -													
Reference	Sl.No.	Name of Creditor/ Home Buyer	Date of claim Received	Amount of claims received	Amount of claims admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?	% Voting Share in COC	Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification
C-0001	1	SBICAP Trustee Company Limited (Acting on behalf of debenture Holder)	9/24/2021	339,742,726.00	284,462,427.00	sec	17,568,814.00	266,893,613.00	NO	1.08	-	-	55,280,299.00
C-0002 (A)	2	DHFL	9/25/2021	15,733,349,532.00	15,733,349,532.00	sec	15,733,349,532.00	-	NO	59.85	-	-	-
C-0073	3	Surksha Realty Limited	10/28/2021	4,300,800,000.00	983,538,914.00	Sec	983,538,914.00	-	NO	3.74	-	-	3,317,261,086.00
C-0085	4	Vistra ITCL (India) Limited	12/2/2021	8,740,327,404.00	-	Sec	-	-	NO	-	-	-	8,740,327,404.00
C-0089	5	Krishna Enterprise	1/12/2021	362,743,537.00	-	Sec	-	-	NO	-	-	362,743,537.00	-
		TOTAL		29,476,963,199.00	17,001,350,873.00					64.68	-	362,743,537.00	12,112,868,789.00

Vithal M. Dahake

Interim Resolution Professional, Radius Estate Projects Private Limited
Regn. No: IBB/PA-003/IP-N000117/2017-2018/11296

Note 1
RP has not got access to accounts and other data of the CD yet. Hence claims are subject to further scrutiny and may undergo change.